

## PENDENCY REPORT AS ON 27-01-2025

| SI No. | Case Type   | Total |
|--------|---|-------|
| 1      | ABLAPL- Anticipatory Bail   | 1915  |
| 2      | ADMLA-Admiralty Suits Appeal  | 1     |
| 3      | ADMLS-Admiralty Suits.  | 14    |
| 4      | AHO-Appeal Against High Court Order.  | 8     |
| 5      | ARBA-Appeals under Arbitration Conciliation Act                                       | 193   |
| 6      | ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration | 3     |
| 7      | ARBP-Petitions under Arbitration and Conciliation Act                                 | 99    |
| 8      | AS-Admiralty Suit.  | 1     |
| 9      | BLAPL-Bail Application.   | 2965  |
| 10     | CEREF-Reference under Central Excise Act.   | 1     |
| 11     | CMAPL-Miscellaneous Applications.   | 3396  |
| 12     | CMPAT-Company Act.  | 61    |
| 13     | CMP-Civil Miscellaneous Petition  | 3029  |
| 14     | COA-Appeals against judgement in Comp.Pet.  | 20    |
| 15     | COAPL-Appl.in pending Proceeding(Comp. Act.)  | 2     |
| 16     | CONTAC-Appeals against orders in Civil Contempt                                       | 6     |
| 17     | CONTAR-Appeals against orders in Crl.Cont.matter                                      | 1     |
| 18     | CONTC-Cotempt of Court Cases (Civil contempt)   | 10914 |
| 19     | CONTC(CPC)-Contempt Petition in Cuttack Bench   | 18    |
| 20     | CONTC(CP)-Contempt Petition in Bhubaneswar Bench                                      | 24    |
| 21     | CONTR-Proceeding relating to Criminal Contempt  | 219   |
| 22     | COPET-Original Petition (Companies Act.)  | 105   |
| 23     | CRA-Criminal Appeals  | 840   |
| 24     | CRLA-Appeal against Judgement/Sentence.   | 12348 |
| 25     | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.   | 1391  |
| 26     | CRLMA-Other Miscellaneous Application.  | 783   |
| 27     | CRLMC-Appl.under Sec.482 Cr.P.C.  | 4766  |
| 28     | CRLMP-Criminal Miscellaneous Petition   | 716   |
| 29     | CRLREV-Criminal Revision.   | 9653  |
| 30     | CRLTR-Original Trial.   | 1     |
| 31     | CRMC-Criminal Miscellaneous Case  | 30    |
| 32     | CRP-Revision Petition.  | 125   |
| 33     | CRREV-Criminal Revision   | 190   |
| 34     | CS(OS)-Civil suits.   | 1     |
| 35     | CUSREF-Reference under Customs Act.   | 1     |
| 36     | CVA-Civil Appeals   | 2     |
| 37     | CVREV-Civil Revision.   | 16    |
| 38     | CVRVW-Civil Review.   | 20    |
| 39     | DSREF-Confirmation under Sec.336 Cr.P.C.  | 7     |
| 40     | EC-Execution Case.  | 1     |
| 41     | ELA-Appeals from Judgement in Election Pet.   | 14    |
| 42     | ELPET-Election Petitions.   | 29    |
| 43     | EXFA-Execution First Appeal.  | 3     |
| 44     | EXOS-Execution Application.   | 4     |
| 45     | EXP-Execution Petition.   | 64    |
| 46     | FA-First Appeal   | 135   |
| 47     | FAO-First Appeal from Orders.   | 3135  |
| 48     | FA(OS)-FA from Judgement in original suits.   | 1     |
| 49     | GA-Government Appeals   | 100   |
| 50     | GCRLA-Government Appeals  | 394   |
| 51     | GUAP-Pet. under Guardianship and Wards Act.   | 37    |
| 52     | IP(M)-Main Petition (Insolvency Act)  | 1     |
| 53     | ITA-Appeals Income-tax  | 245   |
| 54     | JCRA-Jail Criminal Appeals  | 13    |
| 55     | JCRLA-Jail Criminal Appeal  | 1068  |
| 56     | JCRLRV-Jail Criminal Revision.  | 12    |
| 57     | JCRMC-Jail Criminal Misc.Case.  | 1     |
| 58     | LAA-Appeals (Land Acquisition Act)  | 665   |
| 59     | LAREF-References (Land Acquisition Act)   | 1     |
| 60     | LPA-Letters Patent Appeals.   | 27    |
| 61     | MACA-Motor Accident Appeals.  | 5804  |
| 62     | MAC-Motor Accident Claims.  | 1     |
| 63     | MA-Miscellaneous Appeals  | 39    |
| 64     | MATA-Matrimonial Cases (Appeals)  | 1510  |

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| 65                 | MFA-FA against Spl. Jurisdiction Cases.                        | 6             |
| 66                 | MJC-Misc.Judicial Case.  | 59            |
| 67                 | MSA-SA from judgements in Misc. Cases.                         | 141           |
| 68                 | OCRMC-Original Crl. Miscellaneous Case                         | 95            |
| 69                 | OJC-Original Jurisdiction case (Writ)                          | 396           |
| 70                 | OREF-References.   | 1             |
| 71                 | OS-Original Suit.  | 1             |
| 72                 | OTAPL-Other Tax Applications.                                  | 102           |
| 73                 | OTC-Other Tax Case.  | 1             |
| 74                 | OVTA-Tax Appeal Under OVAT Act                                 | 2             |
| 75                 | RFA-FA from Judgement and Decree in Suit                       | 445           |
| 76                 | RPFAM-Revision US 19 of Family Court Act.                      | 985           |
| 77                 | RSA-Second Appeal from Judgement and Decree.                   | 7089          |
| 78                 | RVWPET-Review Petition.  | 2393          |
| 79                 | RVWPET(RPC)-Review Petition in Cuttack Bench                   | 17            |
| 80                 | RVWPET(RP)-Review Petition in Bhubaneswar Bench                | 10            |
| 81                 | SAO-Second Appeal from Appellate Order.                        | 203           |
| 82                 | SA-Second Appeal   | 849           |
| 83                 | SCLP-Pet.for leave to appeal to Supreme Court                  | 1             |
| 84                 | SJC-Special Jurisdiction Case (Tax Matters)                    | 108           |
| 85                 | SM-Suo Motu.   | 43            |
| 86                 | SPA-Sp.Appeal before DB ...                                    | 1             |
| 87                 | STAPL-Appl.for direction to make a reference.                  | 2             |
| 88                 | STREV-Sales Tax Revision.                                      | 467           |
| 89                 | TA-Tax Appeal  | 11            |
| 90                 | TREV-Tax Revesion  | 8             |
| 91                 | TRPCRL-Transfer Petition for transfer of Crl. Proceeding       | 220           |
| 92                 | TRP(C)-Transfer Petition under Sec.24 CPC                      | 876           |
| 93                 | WA-Appeals before DB against SB Judgement                      | 5914          |
| 94                 | WPC(OAB)-Original Application in Berhampur Bench               | 1             |
| 95                 | WPC(OAC)-Original Application in Cuttack Bench                 | 266           |
| 96                 | WPC(OA)-Original Application in Bhubaneswar Bench              | 65            |
| 97                 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench  | 7             |
| 98                 | WPC(OAPPC)-Original Application Permission Petition in Cuttack | 1             |
| 99                 | WPC(OAS)-Original Application in Sambalpur Bench               | 6             |
| 100                | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                    | 209           |
| 101                | WPC(TAC)-Transfer Application in Cuttack Bench                 | 4             |
| 102                | WP(C)-Writ Petition under Art.226 and 227.                     | 60548         |
| <b>Grand Total</b> |  | <b>148742</b> |